

SL No 2 (R)

REF NO. ARVP/ACS/ECD/..23

Dated : 17.09.2013

To,
Election Commissioner,
Election Commission of India,
Nirvachan Sadan,
New Delhi

Sub : Submission of Form 24A C/o Adarsh Rashtriya Vikas Party, Ref. No F.No. 56/3/2010/PPS-I

Sir,

Please find the enclosed FORM 24A with copy of Balance Sheet regarding Adarsh Rashtriya Vikas Party, for the Financial year 2012-2013. We request you to kindly issue a certificate to claim exemption under the Income Tax Act, 1961 (43 of 1961) at the earliest.

Thanking you,

For Adarsh Rashtriya Vikas Party,

Mohan Philip

(President)

C.C. to B.K. Kapur & Company

Enclosed : 1. List of Donations more than 20000/-

2. Balance Sheet, Income & Expenditure Account with Audit Report for the year 2012-13.



2

(6)

Auditor's Report

We have examined the Balance Sheet of "ADARSH RASHTRIYA VIKAS PARTY" Lucknow as at **31st March, 2013** and the Income and Expenditure Account for the year ended on that date which are in agreement with the books of account maintained by the said political party.

We have obtained all the information and explanations which to the best of our knowledge and belief were necessary for the purposes of the audit. In our opinion, proper books of account have been kept by the office of above named political party visited by us so far as appears from our examination of the books.

In our opinion and to the best of our information and according to explanations given to us, the said accounts give a true and fair view: -

i) in the case of the Balance Sheet, of the state of affairs of the above named political party as at 31st March, 2013; and

ii) in the case of the Income and Expenditure Account, of the surplus of its income over expenditure for accounting year ending 31st March, 2013

For B.K.KAPUR AND COMPANY
Chartered Accountants
Firm Registration No.000852C



M.S. Kapur
(M.S.KAPUR) F.C.A.
Partner
Membership No.74615

Place : Ghaziabad

Dated : 11/09/13



(7)

Balance Sheet as at March 31, 2013

CAPITAL FUND		
Opening Balance		471,740.64
less : Excess of Expenses		24,818.50
Over Income		
Less : Refund of donation		
Received in last year		<u>100,000.00</u>
		346,922.14
UNSECURED LOAN		
CURRENT LIABILITIES		
Expenses payable		16,854.00
		<u>200,000.00</u>
		346,922.14
CURRENT ASSETS		
CASH AND BANK BALANCES		
a) Cash in hand		24,660.35
b) In Current Bank Accounts		
with State Bank of India		
i) Noida		278,139.64
ii) Lucknow		<u>14,110.65</u>
		292,250.29
CURRENT ASSETS, LOANS AND ADVANCES :		
Advances to field workers		246,865.50
		<u>563,776.14</u>

SIGNIFICANT ACCOUNTING POLICIES AND NOTES
 TO THE ACCOUNTS : ANNEXURE 'B' ANNEXED.

(Signature)
 (President)

(Signature)
 (Secretary)

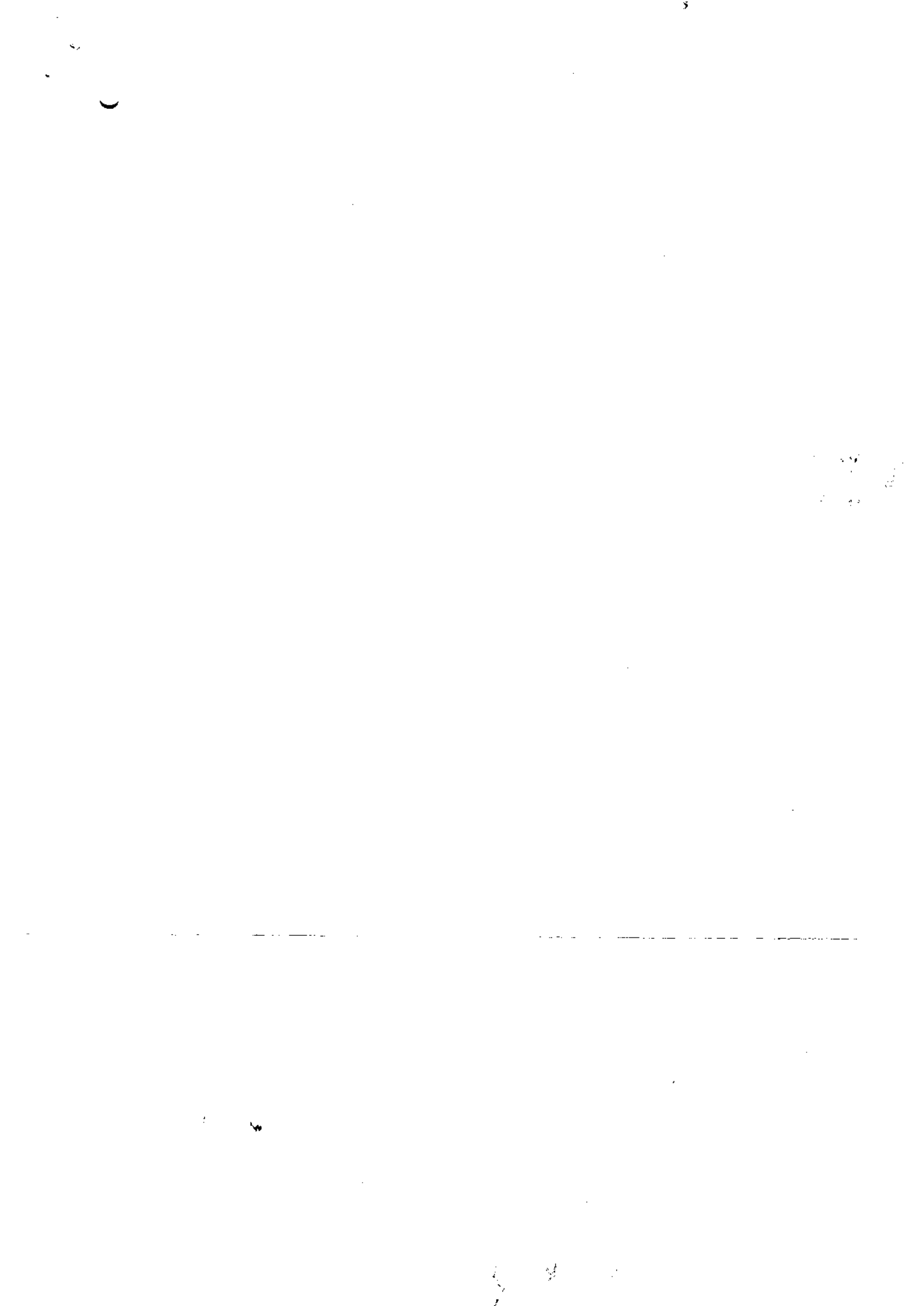
Place : Ghaziabad
 Dated : 11/09/13



(Signature)
 (M.S. KAPUR) F.C.A.
 Partner
 Membership No. 74615

AS PER OUR SEPARATE REPORT OF EVEN DATE,
 For B.K. KAPUR & COMPANY,
 Firm Registration No. 000852,
 Chartered Accountants.

563,776.14



Income and Expenditure Account for the year ending 31 st March,2013

2

<u>Expenditure</u>	<u>Amount</u>	<u>Income</u>	<u>Amount</u>
Salaries & wages	207,300.00	By Donations	1,629,600.00
Centralised training	243,652.00	" Excess of Expenses over	24,818.50
Bank charges	1,320.00	over income	
Food & living	237,418.00		
Vehicle maintenance	230,923.00		
Electricity Expenses	7,037.00		
Medical aid	432.00		
Meeting Expenses	11,171.00		
Auditor's Remuneration	16,854.00		
Printing and stationary	144,819.50		
Telephone, Telegram & Postage Charges	49,468.00		
Repair & Maintance	6,818.00		
Leat & light expense	1,980.00		
Transportation	6,926.00		
Travelling & Conveyance	351,513.00		
Rent	74,600.00		
Postage expenses	5,508.00		
Advertisement & Publicity	34,000.00		
Miscelleneous	12,450.00		
Translation Charges	11,330.00		

1,654,418.50

1,654,418.50

AS PER OUR SEPARATE REPORT OF EVEN DATE.

For B.K.KAPUR & COMPANY,
 Firm Registration No.000852,
 Chartered Accountants.

[Signature]
 (President)

[Signature]
 (Secretary)



[Signature]

Place : Ghaziabad

Dated : 11/02/13



M.S.KAPUR (F.C.A)
 Partner.
 Membership No.74615

